



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30th July, 2022

NOTICE

Please take notice that the matters adjourned on 08.07.2022, 18.07.2022, 21.07.2022 & 22.07.2022 in the Court –IV will be taken up for hearing on the dates mentioned.

S. No.	Case No.	Name of the parties	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 353 of 2019 (PH)	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	16.08.2022
2.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022 (PH)	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	05.08.2022
3.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019, 1067 of 2020 (PH)	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors	22.08.2022
4.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	12.08.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar